GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION No. 5694 TO BE ANSWERED ON 4TH APRIL, 2025

MAHARASHTRA FOOD AND DRUG ADMINISTRATION

5694. DR. MALLU RAVI:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware of the direction of Maharashtra Food and Drug Administration (FDA) that allows homeopathic practitioners with certificates in modern pharmacology to prescribe allopathic medicines;
- (b) if so, the details thereof along with the stand of the Government on the said direction; and
- (c) the details of the impact it has on patient safety and healthcare practices in the country?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) to (c): As per information provided by the Government of Maharashtra, the Homoeopathic Practitioners with a Certificate Course in Modern Pharmacology approved by the State Government of Maharashtra fall in the definition of Registered Medical Practitioner (RMP) under Section 2(d) of the Maharashtra Medical Council Act, 1965 (as amended in 2014) making them eligible to prescribe allopathic medicines. The Maharashtra Food & Drugs Administration (FDA) has instructed drug retailers to dispense medications upon prescription by these registered practitioners. This directive has been challenged before Bombay High Court and the matter is sub judice.
